

- (b) if so, the details thereof;
- (c) whether the cryogenic engine will produce 12 tonnes of thrust in the third and crucial stage of GSLV;
- (d) whether this 49 metre 402 tonne GSLV will allow India to launch satellites weighing 2.5 tonnes in the orbit at a height of 36,000 kms; and
- (e) if so, the time by which other cryogenic engines are expected to arrive from Russia?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) :

(a), (b) and (e) As per the modified agreement between ISRO and Glavkosmos, Russia, Glavkosmos, has to supply a technological mock-up for ground use, a propellant filling mock-up for cryogenic stage filling trials before launch and 7 flight stages.

So far technological mock-up and propellant filling mock-up and one flight stage have been received in India. The first flight stage has been received in September 1998. The remaining stages are expected to be ready every 6 months.

(c) Cryogenic engine carried about 12 tonnes of propellant in the third and crucial stage of Geo-synchronous Satellite Launch Vehicle (GSLV) and produces a thrust of 7.5 tonnes.

(d) GSLV in the initial development flights will carry spacecrafts of mass of about 1600 kg. to geostationary transfer orbits (175×36000 km.). This capability will progressively improve to 2000 kg class in operational flights.

[Translation]

#### Funds under MPLADS

3329. SHRI SHAILENDRA KUMAR : Will the PRIME MINISTER be pleased to state:

- (a) whether funds are being made available by the Union Government to MPs under the MPLADS are not adequate for carrying out developmental work in their constituencies;
- (b) if so, whether the Union Government propose to prescribe any separate fund for Members of Parliament in implementing the Employment Assurance Schemes, and other Centrally Sponsored Schemes;
- (c) if so, the details thereof alongwith the time by which the said fund is likely to be announced; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) As per announcement made by the Government in the Parliament, the allocation of Rs. 1 crore per year of MPLADS funds stands increased to Rs. 2 crore per year per M.P.

(b) to (d) Do not arise.

[English]

#### Visa Policy

3330. DR. ULHAS VASUDEO PATIL :

SHRI PRASAD BABURAO TANPURE :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government have formulated any uniform visa policy regarding issue of visa to the peoples of neighbouring countries;
- (b) the number of neighbouring countries with whom India has free entry without visa;
- (c) whether the Government propose to add some more countries in the list of free entry to give boost to trade and commerce:
- (d) if so, the details thereof;
- (e) the countries with whom negotiations are going on in this field; and
- (f) the response of those countries to the proposals of Indian Government?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI VASUNDHARA RAJE) : (a) The Government formulates the visa policies vis-a-vis individual neighbouring countries taking into consideration all the relevant requirements including reciprocity.

- (b) India has visa free entry with two neighbouring countries – Bhutan and Nepal.
- (c) At present there is no such proposal under the consideration of the Government.
- (d) to (f) Do not arise.

[Translation]

#### Hike in Prices of Potato and Onion

3331. SHRIMATI KAILASHO DEVI :

SHRI NADENDLA BHASKARA RAO :

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have set up any Committee or Commission to identify the reasons for sharp hike in the prices of potato and onion during the last three years and to punish the guilty persons;
- (b) if so, the details thereof;
- (c) whether the Government have any scheme for estimation on fruit, vegetables and minor crops;
- (d) if so, the details thereof;
- (e) the funds earmarked for the Ninth Five Year Plan for the purpose; and
- (f) the extent to which it is likely to help in collecting the information?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL):

(a) and (b) The prices of potato and onion during 1995-96 and 1996-97 were normal. However, their prices during the lean period of the current year increased on account of fall in production due to unfavourable weather conditions. No Committee has been set up.

(c) to (f) The Government of India is implementing a scheme of Crop Estimation Surveys for Fruits, Vegetables and Minor Crops on a pilot basis in 10 States covering 14 crops. The coverage being limited in terms of States/crops, it has not been possible to generate all-India estimates of fruits and vegetables.

During 9th Five Year Plan, it is envisaged to implement the scheme in all States/UTs covering all important crops at a proposed outlay of Rs. 32.75 Crore.

The scheme once implemented comprehensively, would help generate estimates of area, yield and production of fruits, vegetables and minor crops at all India basis.

[English]

#### Delhi Milk Scheme

3332. SHRI SATNAM SINGH KAINTH : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that due to non-availability of milk of Delhi Milk Scheme (DMS), people find it very difficult to meet their needs;

(b) if so, the specified reasons for not being able to supply the required quantity of milk;

(c) the present installed capacity of the plant in Delhi Milk Scheme and the percentage of the utilisation of the installed capacity;

(d) the reasons for which the plant of DMS does not function at its full capacity; and

(e) the steps the Government propose to take to increase the supply from present level of supply to its production capacity level?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b) The milk in Delhi is being supplied by various organisations including Delhi Milk Scheme and Mother Dairy. Though the Delhi Milk Scheme is supplying 4 lakh litres of milk per day, the demand of the consumers is being met by other organisations. The capacity of Delhi Milk Scheme alone is far below the demand of citizens in Delhi.

(c) The present installed capacity of the plant is 5.00 lakh litres per day and its present utilisation is about 80%.

(d) The DMS operates at a production capacity in accordance with the budgetary support made available to.

(e) Question does not arise in view of (d) above.

#### Kashmir Issue

3333. DR. T. SUBBARAMI REDDY :

SHRI A.C. JOS :

SHRI H.P. SINGH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether South Africa and France endorsed India's position on Kashmir in a separate statement recently;

(b) whether both the visiting speakers of France and South Africa have pointed out that Kashmir is a bilateral issue between India and Pakistan and should be solved under the Simla Agreement, 1972; and

(c) if so, whether this is the first time that both these countries agreed to support India's view on Kashmir and expressed their views against the third party interference on J & K affairs?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) to (c) South African and French leaders have recently stated that Jammu and Kashmir is a matter for bilateral discussions between India and Pakistan. This view has been expressed by them in the past as well.

#### Jabalpur Quake Fund

3334. SHRI MADHAVRAO SCINDIA :

SHRI SUSHIL KUMAR SHINDE :

Will the PRIME MINISTER be pleased to state:

(a) whether the Comptroller and Auditor General has in a recent report revealed misappropriation of crores of rupees from the Jabalpur Quake Fund;

(b) if so, the details of the financial irregularities and the amount misused from the said quake fund, indicating the total quake relief fund given by the Union Government; and

(c) the steps taken in the light of the CAG's report?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) The Report of the Comptroller and Auditor General of India for the year 1997-98 is awaited.

(b) and (c) Do not arise.

#### Delhi Milk Scheme Crates

3335. SHRI SATNAM SINGH KAINTH : Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that the crates in which milk of Delhi Milk Scheme is being supplied are so dirty that any time any disease can take an epidemic situation in Delhi;

(b) the reasons for which the crates in which the milk is supplied are not being cleaned;

(c) the action the Government propose to take against those who are responsible for this; and

(d) the steps the Government propose to take to clean the crates in which milk is being supplied on priority basis?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE